

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/9737/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 25th September, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No DJB. 1-3/2024/5559, dated 18.09.2024

Madam,

With reference to the above, I am directed to inform you that Smti. Zafreena Begum, Sub- Divisional Judicial Magistrate (S), Bongaigaon has been allowed to avail HTC for the block period of 2022-2024 for travelling to home town, Dibrugarh and return w.e.f. 22.09.2024 till 23.09.2024, along with husband Shri Abdul Rob, her mother Smti. Hasna Begum, daughter Smti Sarrah Rob (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules

Smti. Begum may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/9738-9741/2024/A.

Dated 25th September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Zafreena Begum, Sub-Divisional Judicial Magistrate (S), Bongaigaon .
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

25/9/24